COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 23 OF 2015 & IA NOS. 47 OF 2015, 161 & 164 OF 2016,
APPEAL NOS. 24, 25, 26 OF 2015
APPEAL NO. 296 OF 2014 & IA NOS. 460 & 461 OF 2014

Dated : 3rd November, 2016

In the matter of:

APPEAL NO. 23 OF 2015 & IA NOS. 47 OF 2015, 161 & 164 OF 2016 and
APPEAL NOS. 24, 25, 26 OF 2015

M/s India Cements Ltd. … Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. … Respondent(s)

APPEAL NO. 296 OF 2014 & IA NOS. 460 & 461 OF 2014

Essar Steel India Ltd. … Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***21.12.2016.***

Court Master

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